

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No.112**

**CP (CAA) No. 22/Chd/Chd/2023**  
**(2nd Motion)**

**IN THE MATTER OF:**

**Chandigarh Distillers and services Pvt. Ltd.                      ...                      Transferor Company**

**And**

**Bihar distillers and bottlers Pvt. Ltd.                      ...                      Transferee Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 10.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024.

Sd/-

**Court Officer**